

(J.H.C. Sch. 1-7)

From:

Ram Sharma,

Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

**The Principal District & Sessions Judges,
Bokaro, Chatra, Hazaribagh, Koderma, Ramgarh &
the Judicial Commissioner, Ranchi.**

Sir,

I am directed to inform that the Hon'ble Court has been pleased to nominate all the Judicial Officers posted at your Judgeships (except adequate number of officer at each district for remand purpose etc.) for participation in one day **Regional Conference on Court and Case Management: Guidelines Tools and Techniques (RC-III)** scheduled to be held on 05.01.2020 (**Sunday**) at Hazaribagh.

Topics for discussion shall be as follows:-

- (i) Sentencing
- (ii) Non appearance of accused and application of Section 299 Cr.P.C.
- (iii) Latest Judgements and Directions of the Hon'ble Court
- (iv) Victim Compensation etc. and such other topics as indicated in the academic calendar
- (v) Orders of Cognizance, 82-83 Cr.P.C. etc.

Accordingly, you are requested to inform all the nominated Officers for the aforesaid Conference.

Further, all the nominated Officers are directed to report at the venue at 9.30 A.M. sharp in proper dress.

Yours faithfully,

Sd/- **Ram Sharma**

Registrar (Administration) I/c.

Memo No. 4664 /Apptt.

Dated, Ranchi, the Dec 16, 2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2863/JAJ dated 03.12.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Ram Sharma

13.12.19

Registrar (Administration) I/c.